

Calcutta High Court (Original Side)

Scrutiny List From 13-07-2021 To 13-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	AP	299/2021	UNION OF INDIA REPRESENTED BY RAJNAYAK SINGH PARIHAR	SATYENDRA AGARWAL	03-08-2021	1.SIGN IN PRAYER 2.PAGE 88 AND 96 CHANGE 3. SIGN IN VAKA 4. PRAYER MUST BE SAME IN N/M WITH PETITION

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